

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:867  
ANSWERED ON:24.02.2006  
CUSTOMS DUTY AT HYDERABAD AIRPORT PROJECT  
Reddy Shri Mekapati Rajamohan

**Will the Minister of FINANCE be pleased to state:**

- (a) the rate of Customs Duty/CVD levied on Hyderabad Airport Project at present;
- (b) whether the Government of Andhra Pradesh has requested to remove Import Duty on Airport Projects to facilitate growth of Airports;
- (c) if so, the details thereof; and
- (d) reaction of the Union Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a) There is no separate rate of customs duty/CVD for Hyderabad Airport Project. Goods imported for the project would attract customs duty/CVD as prescribed on the individual items.
- (b)&(c) Yes, Sir. Chief Minister of Andhra Pradesh had made a request for exempting import duty on Hyderabad Airport Project.
- (d) The request was examined but was not agreed to.